

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 772.
TO BE ANSWERED ON WEDNESDAY, THE 26TH JUNE, 2019.**

SINGLE WINDOW SYSTEM FOR INVESTORS

772. SHRIMATI RANJAN BEN DHANANJAY BHATT:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government is seriously considering to implement single window system in the States and facilitate investors to doubling the present growth rate of the manufacturing sector;
- (b) if so, whether the Government has considered to take any steps in this regard so far;
- (c) if so, the details thereof along with the time by which these steps are likely to be taken; and
- (d) if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

**THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) to (c): Yes, Sir. The State Reforms proposed by Department for Promotion of Industry and Internal Trade (DPIIT) requires States and Union Territories (UTs) to have a Single Window System across various Departments with the following features:

- i. Allow online submission of application without the need to submit physical copies of the application.
- ii. Eliminate physical touch-point for document submission and verification.
- iii. Allow applicant to track status of application online.
- iv. Ensure the applicant receives an SMS/e-mail notification as and when the application is submitted and/or query is raised and/or application is approved/rejected.
- v. Service wise approvals may be granted as and when received from the Department concerned.
- vi. Mandate that all queries/clarifications related to investors' application are sought in one go and within 7 days of receipt of the application.

2. Under the assessment exercise of States/UTs for the year 2017-18, 21 States/UTs have designed and implemented online Single Window System.

(d): Does not arise.
